

Dr. (Mrs.) Kamla Chowdhry	...	Chairperson
Chairman, Advisory Board on Energy	..	Member
Three Members of Parliament	...	Members
Secretaries to the Government of India in the Departments of :	...	Members
—Agriculture and Cooperation		
—Rural Development		
—Environment		
Secretary, Finance (Expenditure)	...	Member (Finance)
Secretary, Department of Agriculture Research and Education and Director General, Indian Council of Agricultural Research.	...	Member
Special Secretary (Forests & Wildlife) and Inspector General of Forests.	...	Member
Representatives of Voluntary Agencies, Cooperative Institutions, etc. (not exceeding six) to be nominated by the Chairperson of the Board in consultation with the concerned agency.	...	Members
Secretary, Department of Forests and Wildlife.	...	Member-Secretary.

**Inclusion of more Population in Tribal sub-plan Area in Bihar**

2418. SHRI SALAHUDDIN : Will the Minister of WELFARE be pleased to state :

(a) whether any guidelines had been issued to the Government of Bihar to include more Tribal population in the Subplan area under modified Area Development Approach (MADA) :

(b) if so, the criteria being adopted for this purpose ;

(c) the number of additional scheduled tribe people included in sub-plan area under MADA ; and

(d) the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) No, Sir.

(b) to (d) Does not arise. In Bihar 41 pockets of tribal concentration (MADA) covering 2,338 villages having a scheduled tribe population of about 4.99 lakhs were carved out during the Sixth Plan period. During the Seventh Plan period, the State have been advised to identify clusters of tribal concentration in an area having a total population of 5,000 and a tribal concentration of fifty percent or more. So far no proposal has been received.

**Radio active Mineral and Heavy water in Sikkim**

2419. SHRIMATI D.K. BHANDARI : Will the PRIME MINISTER be pleased to state :

(a) whether it is fact that radio active minerals/Heavy water are found in Sikkim ; and

(b) if so, what measures Government have taken to extract these minerals ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) Radioactive uranium bearing minerals have been noticed during the geological exploration and surveys in some rocks in the Legship - Mamring - Gompa-Keozing-Tarku tract in West and South Sikkim district and in Rongoli-Rhenock area of East Sikkim, district. Heavy water as such is not found in natural conditions.

(b) Based on geological favourability factors, the radioactive anomalies located in Sikkim have been given a lower priority and surveys have therefore been shifted to other high priority investigations elsewhere in India.

#### Setting up of Indian Council of Forestry Research

2420. DR. G.S. RAJHANS : Will the PRIME MINISTER be pleased to state :

(a) whether there is a proposal under the consideration of Government to set up an Indian Council of Forestry Research in the country ;

(b) if so, full details in this regard ; and

(c) the purpose behind setting up of such council ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) to (c) The Government are considering proposals for reorganisation of forestry research in the country which inter-alia include the setting up of an Indian Council of Forestry Research. The details are being worked out.

[*Translation*]

#### Action under water (Prevention and Control of Pollution) Act

2421. SHRI MOOL CHAND DAGA : Will the PRIME MINISTER be pleased to state ;

(a) the number of persons in Union Territories against whom action has been taken under the Water (Prevention and Control of Pollution) Act during the last three years to date ;

(b) the number of persons punished so far ; and

(c) the number of persons acquitted by the court and the number of cases still pending in the courts in this connection ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) Action has been taken against forty industries.

(b) There has been no conviction in respect of the cases instituted so far. However, direction has been issued by the courts in respect of thirty industries to set up the treatment plant within a time limit prescribed by the court.

(c) There has been no acquittal by the court so far. Ten cases are pending in the court.

[*English*]

#### Meeting of National Integration Council

2422. SYED SHAHABUDDIN : Will the minister of HOME AFFAIRS be pleased to state :

(a) the present composition and term of the National Integration Council ;

(b) the dates on which it has met during its current term

(c) the progress of the follow-up on its recommendations ; and

(d) the likely date of its next meeting ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a) to (d) The present N. I. C. was re-constituted on 19.2.86. The list of its members is given below in the Statement. It is a continuing body and does not have any fixed term. The date of its first meeting has not been fixed yet,